

OFFICE OF THE DISTRICT JUDGE AT HOWRAH
ENGLISH DEPARTMENT

Order No. 246 / G

Dated, Howrah, 20.11.2020


Today is fixed for the review meeting of this office Order No. 200/G dated 30.09.2020.

Considering the fact that local trains and public transport has resumed their service, the Courts should now proceed towards normal functioning. Accordingly all Summons, Warrants etc to be issued by all Courts and offices in accordance with law Ld. Judge in Charge, Nazareth / Registrar to direct the Nazir, District and Sub divisional Court to ensure smooth service of process.

All other directions issued under order no, 182/G dated 14.09.20 and order no. 200/G dated 30.09.2020 will remain in force until further orders.

The next review meeting will be convened as and when required.

Inform all concerned.




Shampa Dutt (Paul)
District Judge, Howrah.
District Judge, Howrah

Memo No. 1204(3)-XII (2)

Dated, Howrah 20.11.2020

- 1) Let a copy of this order be sent to the learned Registrar General, High Court, Appellate Side, Calcutta (by email) for kind information.
- 2) Let a copy of this order be sent to the three wings of the Bar.
- 3) Let a copy of this order be uploaded on Website of Howrah District Court for information of all concerned.



Shampa Dutt (Paul)
District Judge, Howrah.
District Judge, Howrah